



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12th September, 2022

NOTICE

Please take notice that the Bench notified for Court – IV at 10:30 AM on 13th September, 2022 is re-constituted. Composition of the re-constituted Bench shall be as under. **Further, all the cases (Except P.H.) listed in the Court – IV will be taken up after rising of Court – III assembled at 10:30 AM.**

Court – IV

1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)
2. Hon'ble Mr. Kanthi Narahari, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar